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PART IX.

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. T. M./40.

FROM

THE COMPTROLLER, ORISSA,

TO

ALL TREASURY OFFICERS IN ORISSA.

Ranchi, the 17th June 1938.

SIR,

I HAVE the honour to inform you that the Incom-tax Officer, Cuttack, has brought into use from the 6th June 1938 the refund voucher book no. 10418 (white) containing 50 vouchers in cases of Government salary holders of Orissa.

I have the honour to be,

SIR,

Your most obedient servant,
R. MAHALINGA AYYAR,
For Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. 41.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

To

ALL DRAWING OFFICERS IN ORISSA BORNE ON JOINT
CADRE WITH BIHAR, AND ALL TREASURY OFFICERS IN ORISSA.

Ranchi, the 23rd June 1938.

SUBJECT.—Drawal of pay up to the date of relief on transfer from Orissa to Bihar or
vice versa.

SIR,

I HAVE the honour to state that cases have arisen in which the Joint Cadre officers, viz., officers of Indian Civil Service, Indian Medical Service, Indian Police, Indian Service of Engineers, Indian Educational Service and Indian Forest Service on the occasion of their transfer from Orissa to Bihar or *vice versa*, do not generally draw their pay up to the date of relief, which is permissible under Financial Rule 52 (b) of the Bihar and Orissa Account Code. The Treasury Officers also do not forward expeditiously to the Audit Office the duplicate copies of the Last-pay Certificates of these officers after they make over charge of their duties (vide Rule 5 at page 305 of the Bihar and Orissa Account Code). Non-observance of the above procedure gives rise to inordinate delay in the issue of pay slips to the officers concerned. To obviate such delays, it is requested that the following instructions may invariably be followed by the officers and the Treasury Officers respectively:—

- (i) Every Joint Cadre officer on transfer from one province to another will invariably draw pay up to the date of his relief and take and forward to the Audit Office his own copy of the Last-pay Certificate to enable the Audit Office to authorise his pay and allowances provisionally, if necessary.
- (ii) The Treasury Officers will forward the other copy of the Last-pay Certificate for countersignature to this office with the least possible delay.

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,
Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA.

CIRCULAR No. 42.

FROM

P. N. RAJAGOPAL, Esq.,
COMPTROLLER, ORISSA,

To

ALL DISTRICT OFFICERS AND TREASURY OFFICERS IN ORISSA.

Ranchi, the 22nd June 1938.

SUBJECT.—Accounting of the expenditure from rural reconstruction grants.

SIR,

I HAVE the honour to state that it has now been decided that all expenditure out of the rural reconstruction grants made by the Central Government to the Provincial Governments should be budgetted and accounted for under the appropriate service heads instead of the head "Deposits account of grants for economic development and improvement of rural areas" as was done previously. According to this decision expenditure on schemes financed from the rural reconstruction grants incurred by District Officers and officers subordinate to them should be debited to the major head "25—General Administration".

I would, therefore, request that the revised classification may kindly be noted on the vouchers on the above account so that the Treasury Officers may include them in a separate schedule relating to "25—General Administration".

I have the honour to be,

SIR,

Your most obedient servant,

P. N. RAJAGOPAL,

Comptroller, Orissa.